

COMPETITION APPELLATE TRIBUNAL

RTPE 24/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

Vs.

M/s. Atul Ltd.

...Complainant

...Respondent

Appearances : Shri R. Vashist, ADG for the DG

None for the Respondent

ORAL ORDER

8th January ,2010

It appears from the record that the Notice of Enquiry has not been issued to the respondent. Let it be done. Four week's time is granted to the respondent to file its response.

The matter shall be listed on 19th March 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

IA 68/2005

RTPE 33/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Stic Travels Pvt. Ltd.

...Complainant

Vs.

Virgin Atlantic Airways Ltd.

...Respondent

**Appearances : Shri Raj Kamal, Proxy counsel for
Shri A.P. Singh, Advocate for the Complainant
None for the Respondent**

ORAL ORDER

8th January ,2010

A prayer for adjournment is made on the ground of non-availability of the learned counsel for the complainant. We notice that order dated 29th May 2009, the complainant was directed to file documents in order to show some business dealings with the respondent after 2002. Apparently, the documents / details have not been filed. Let it be done within three weeks.

The matter shall be listed on 12th March 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 49/2000

CA 83/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Shri V.D. Walia

Vs.

M/s. DLF Universal Ltd.

...Complainant

...Respondent

Appearances : The Complainant in person

ORAL ORDER

8th January ,2010

The matter is not listed today on the Board. On a special mention made by the complainant, the matter is listed on 11th January 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**